

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-38/2022/3671/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the 2nd May, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. DJG/2080 Dated 29.04.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.05.2023 along with station leave permission from the evening of 04.05.2023 till the morning of 08.05.2023 has been granted.** The Additional District & Sessions Judge, Goalpara and in his absence, the Civil Judge & Assistant Sessions Judge Goalpara and in his absence the Chief Judicial Magistrate, Goalpara and in his absence the in-charge Chief Judicial Magistrate, Goalpara would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-38/2022/3672/A, dated , 02-05-2023

Copy to:

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)